

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-3013(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.01.2020**

**NAME OF THE COMPANY: M/s. Reach International V/s. M/s. Altech
Infrastructure (P) Ltd.**

SECTION: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Siddhant, Advocate for the Petitioner
Ms. Vishakha Gupta and Ms. Bhavya, Advocates for the
Respondent**

ORDER

Reply is stated to have been filed but the same is not on board. Be listed for final arguments on 10th February 2020.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**